

have yet been established in Chopada taluka in Jalgaon district of Maharashtra.

(b) Question does not arise.

[Translation]

165

Mining in Baskuppi Colliery at Deoghar

358. SHRI JANARDAN YADAV: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to undertake mining in Baskuppi Colliery in Deoghar district; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). There is no colliery by name Baskuppi Colliery. However Baskuppi is a village within the lease hold area of Central Jayanti Colliery of Central Coalfields. Limited. The possibility of working Jayanti Coalfields has been examined but no economically workable reserve have been established.

[English]

165

Conversion of Amritsar-Ludhiana Into Shuttle Train

3159. SHRI KIRPAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to convert Amritsar-Ludhiana train into a shuttle train; and

(b) if so, the details thereof including timings of the train?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) There is no proposal to classify-

ing Amritsar-Ludhiana passenger train into a shuttle train.

(b) Does not arise.

Decontrolling and
Price Decontrol of Drugs

3160. SHRI P.R. KUMARAMANGALAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the decontrol of prices and an increase in profitability of a large number of drugs has led to increased production of essential drugs;

(b) if so, the comparative production figures thereof; and

(c) how much of the total production of drugs is consumed by Government sector (both Central and State)?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Productive of drugs in the country has registered a growth of about 10% per annum. The production figures of monitored bulk drugs are regularly published in the Annual Performance Budget of this Ministry, copies of which are available into in the Parliament Library.

(c) This Ministry does not monitor purchase by the Central and State Governments.

Madhya Pradesh
Change in Location of Khajuraho Airport

3161. SHRI LOKENDRA SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Khajuraho airport is capable for the landing and take-off of bigger aircraft than 737 Boeing etc.; and

(b) if not, whether Government propose to change the location of the airport to any nearby appropriate area for landing of bigger plans?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) and (b) No, Sir
Public Grievances at Thane (C.R.)

3162 PROF RAM GANESH KAPSE Will the Minister of RAILWAYS pleased to state

(a) whether he had received a representation from the Chamber of Small Industry Association, Thane (Maharashtra) regarding public grievances on account of closure of good parcel/perishable office on Central Railway, Thane (Maharashtra), and

(b) if so, the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH) (a) Yes, Sir

(b) The Railways are not contemplating the closure of Thane Parcel Office. The suggestion of shifting the parcel office to the West side of the station is not considered feasible as there is not suitable place for locating it without causing inconvenience to the passengers.

[Translation] *in case*

Popularisation of Tubelights

3163 SHRI RAJVEER SINGH Will the Minister of ENERGY pleased to state

(a) whether publicity is being made to install tube lights in homes with a view to minimise the consumption of electricity,

(b) if so, whether Government propose

to provide tubelight connections along with the bulbs in Government accommodations,

(c) if so, the time by which this work is likely to be completed, and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) The various energy conservation measures, including the use of efficient lighting systems in domestic and commercial sectors, are proposed to be publicised with a view to create an awareness amongst the consumers.

(b) to (d) It has been decided by the Government to provide tubelight fittings in Types I, II and III general pool quarters to be constructed in future.

132 Rural Electrification in Saharsa District of Bihar

3164 SHRI SURYA NARAYAN YADAV Will the Minister of ENERGY be pleased to state

(a) the number of villages in Saharsa district of Bihar which have been electrified so far and the number of villages yet to be electrified, and

(b) the time by which these remaining villages are likely to be electrified?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) As per available information, in the Saharsa district of Bihar, out of the total of 954 inhabited villages, 774 have been electrified as on 31.3.1989 leaving a balance of 180 villages yet to be electrified.

(b) Districtwise Rural electrification activities are finalised at the State level based